

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

**N O T I F I C A T I O N**

Dated- Guwahati the 04<sup>th</sup> March, 2024

**NO. HC.VII-133(Pt.-I)/2014/2045/A** #### The Hon'ble Gauhati High Court has been pleased to nominate the following Judicial Officers to attend the **3 (three)** day "**Orientation programme on *New Criminal Laws***", scheduled to be held from **06-03-2024** to **08-03-2024** at the Central Academy for Police Training (CAPT), Bhopal in place of **Shri Kangkan Bharadwaj**, Deputy Registrar (Recruitment-I), Gauhati High Court, Guwahati and **Smti Khrievono Seletsu**, Civil Judge (Jr. Divn.) / Judicial Magistrate, 1<sup>st</sup> Class, Dimapur, Nagaland who have been exempted from attending the aforesaid conference.

<b>ASSAM</b>			
<b>Sl. No.</b>	<b>Name &amp; Designation of the nominated Officer</b>	<b>Contact No.</b>	<b>E-mail ID</b>
1	<b>Smti Drihata Kakati</b> Sub-Divisional Judicial Magistrate (S), Cachar, Silchar	7576941244	drihata7@gmail.com
2	<b>Shri Debasish Borah</b> Sub-Divisional Judicial Magistrate (S), Baksa	9435355832	debasishborah@gmail.com

The programme schedule for the aforesaid orientation program is enclosed herewith.

Further, the aforesaid Officers are requested to submit a report after completion of the programme.

By Order,  
Sd/- S. Dhar

**REGISTRAR (JUDICIAL)**

**NO. HC.VII-133(Pt.-I)/2014/2046-2066 /A**

**Dated: 04-03-2024**

Copy forwarded for information & necessary action to:

1. The Director, Central Academy for Police Training, Bhopal.
2. The Hon'ble Director, National Judicial Academy, Suraj Nagar PO, Bhopal – 462044, Madhya Pradesh.
3. The Assistant Director, Central Academy for Police Training (CAPT), Bhopal.

4. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
5. The Secretary to the Govt of Nagaland, Justice and Law Department, Kohima, Nagaland.
6. The Principal Accountant General (A&E), Assam, Beltola, Guwahati for information and necessary action.

***The Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the training period & (b) they will be entitled T.A. & D.A. as admissible under the Rules.***

7. The Accountant General (A&E), Nagaland, Kohima, for information and necessary action.
8. The Registrar (Admin./Vigilance/Esstt.), Gauhati High Court, Guwahati.
9. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
10. The Registrar, Gauhati High Court, Kohima Bench, Kohima.

***(He is requested to inform the concerned Judicial Officer about this notification accordingly)***

11. The District and Sessions Judge,  
Baksa / Cachar, Silchar

***(He is requested to inform the nominated Judicial Officers under his control to attend the training accordingly)***

12. Shri Kangkan Bhardwaj, Deputy Registrar (Recruitment-I), Gauhati High Court, Guwahati.
13. Smti Khrievono Seletsu, Civil Judge (Jr. Divn.)/Judicial Magistrate, 1<sup>st</sup> Class, Dimapur
14. Smti Drihata Kakati, Sub-Divisional Judicial Magistrate (s) Cachar, Silchar
15. Shri Debasish Borah, Sub-Divisional Judicial Magistrate (s) Baksa

**For any information and clarification, please contact  
Shri Amit Atut, Asstt. Director-9630089521; Shri Prakash Badolia, Asstt. Director – 7070358949 and CAPT Control Room-0755-2706000**

16. The Joint Registrar (Judl./ PM&P), Gauhati High Court, Guwahati.